## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

# RAJYA SABHA

UNSTARRED QUESTION NO: 29 (TO BE ANSWERED ON THE 4<sup>th</sup> December 2023)

### AIRPORT ADVISORY COMMITTEE

#### 29. SHRI GULAM ALI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government provides list of current Members serving on the Airport Advisory Committee (AAC) in India;
- (b) whether MPs from Rajya Sabha are included as members of the AAC, if not, the specific reasons for their exclusion;
- (c) manner in which Government ensures that AAC represents a wide range of stakeholders & expertise;
- (d) manner in which AACs collaborate with MPs of Rajya Sabha, to incorporate their insights and address aviation-related concerns; and
- (e) the steps being taken to enhance transparency & accountability within the AAC, thereby ensuring that its decisions and recommendations align with the interests of public and aviation sector?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a): No, Sir.
- (b): The Hon'ble Member of Parliament (MP) of the area of the airport i.e. the MP (Lok Sabha) is the ex-officio Chairman of the Airport Advisory Committee (AAC). It ensures direct accountability of the AAC to the voters of the local constituency. This alignment guarantees that AAC's decisions reflect the specific needs and preferences of the community around the airport, establishing a clear line of responsibility for addressing amenity-related issues. However, Chairman of the AAC may nominate upto two members from among the prominent persons from Social and Political background from the city of the Airport.
- (c): The AAC comprises of the Hon'ble MP (Lok Sabha), Hon'ble Member of the Legislative Assembly (MLA) representing the Airport constituency, Airport Director, representative from the Airlines Operators Committee, Chief Airport Security Officer, Deputy Inspector General (DIG) or Senior Superintendent Of Police (SSP) of the State Police, District Collector or District Magistrate of the area, Municipal Commissioner and nominated members from diverse fields. This

composition guarantees that the AAC at the Airport is a representative body encompassing a broad spectrum of stakeholders and expertise.

- (d): The Chairman of the AAC may nominate upto two members from among the prominent persons from Social and Political background from the city of the Airport.
- (e): The inclusion of the Hon'ble MP of the airport area as the ex-officio Chairman ensures that the Committee is led by someone who directly represents the interests and concerns of the local population in the vicinity of the Airport. Moreover, the diverse representation of stakeholders within the AAC adds an additional layer of assurance, fostering a transparent and inclusive decision-making process.

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